

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 254 OF 2014 &  
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

**Dated: 23<sup>rd</sup> September, 2016**

**In the matter of :**

**GSPL India Gasnet Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **25.11.2016.**

**Court Master**

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